

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †675**

TO BE ANSWERED ON THE 06TH FEBRUARY, 2018/ MAGHA 17, 1939 (SAKA)

INTERNAL SECURITY CHALLENGES

†675. SHRI JANARDAN MISHRA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the recent efforts made by the Government to tackle the growing challenges confronting the internal security of the country;**
- (b) whether the non-State actors have any role in these challenges; and**
- (c) if so, the details thereof and the reaction of the Government thereto?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): The Government has taken various measures to deal with the internal security challenges which, inter-alia includes:-

- Augmenting the strength of Central Armed Police Forces;**
- Tighter immigration control;**
- Effective border management through round the clock surveillance & patrolling on the borders;**
- Up gradation of Intelligence setup;**
- Strengthening the Coastal Security;**
- Establishment of observation posts, border fencing, flood lighting deployed of modern and hi-tech surveillance equipment;**
- Raising of the issues of Cross-Border Terrorism in all manifestations including its financing in various multi-lateral and bilateral forum as part of India's zero tolerance policy towards terrorism.**

In addition, there is close and effective coordination amongst intelligence agencies at the Centre and the State level. The Multi Agency Centre (MAC) has been strengthened and re-organized to enable it to function on 24x7 basis for real time collation and sharing of intelligence with other intelligence agencies and States, which ensures seamless flow of information between the State and the Central agencies. This has resulted in busting of many terror modules, thus neutralizing major terror attack plan.

The Central Government closely monitors the LWE activities and supplements the efforts of the State Governments over a wide range of issues, both on the security and developmental issues. These include deployment of Central Armed Police Forces (CAPFs), assisting the State Government in capacity building of State Forces and implementation of a wide range of developmental schemes in LWE affected States.

“Public Order” and “Police” are State subjects as per the provisions of the Constitution of India. The responsibilities of maintaining law and order, including investigation, registration/prosecution of crimes, conviction of accused, protection of life and property etc. rest primarily with the respective State Government. The Central Government keeps a constant watch on the internal security scenario of the country through its security agencies. Alerts and advisories are issued to the law enforcement agencies whenever any threat to internal security is perceived including providing Central Armed Police Forces (CAPFs) to the State Governments.